

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &  
IA NO. 743 OF 2016 & IA NO. 703 OF 2018**

**Dated: 12<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Azure Sunrise Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Chamundeshwari Electricity Supply Corporation Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Ms. Anuradha Mukherjee  
Ms. Shikha Tandon  
Mr. Robin Grover

Counsel for the Respondent(s) :

Mr. Sandeep Grover  
Ms. Pankhuri Bhardwaj for R-1

**ORDER**

List the matter for reporting compliance on **14.12.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Ts/kt*